

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA 259/2020 IA 1963/2020 IA 949/2022 Contempt Petition/11/2023
In C.P. (IB)/128(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024

NAME OF THE PARTIES: - Kailash Shah (RP of Unique Sugar Ltd.)

V/s

Shri. Rajeev D. Nivatkar (IAS) Collector and
District Magistrate of Mumbai

IN THE MATTER OF

Agarwal Coal Corporation Pvt Ltd.

V/s

Uniue Sugar Ltd

Section: - 60(5) Application under any other provisions- IBC, Rule 11 of NCLT,
2016, U/s 9 of (IBC)

ORDER

IA.No.259/2020: - Adv. Daneel Pancras appeared for the Suspended Director. List this matter on **23.07.2024**.

IA.No.1963/2020: - Adv. Aniruth Purusothaman appeared for the Applicant/ RP through VC.

List this matter on **23.07.2024**.

IA.No.949/2022: - Adv. Pooja Harit, Adv. Manoj Harit appeared for the Applicant/Resolution Professional. Adv. Parth Jain appeared for the Respondent/Suspended Board of Directors. List this matter on **23.07.2024**.

Contempt Petition/11/2023: - Adv. Pooja Harit, Adv. Manoj Harit appeared for the Applicant/Resolution Professional. Adv. Parth Jain appeared for the Respondent/Suspended Board of Directors. Ms. Priyanka M. Dole, Tahsildar (Mumbai City) a/w Adv. Sujata V. Rajguru appeared on behalf of the District Collector (Mumbai City).

List this matter on **23.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)